

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:307
ANSWERED ON:20.10.2008
BHADRA LIFT IRRIGATION
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Karnataka had given administrative approval for Badhra Lift Irrigation Project to feed water to Chitradurga and Davangere districts of State;
- (b) if so, the allocation of water under Scheme `A` and Scheme `B` for the project alongwith estimated cost of the project;
- (c) whether detailed technical estimate has been, after doing the survey;
- (d) if not, the reasons therefor; and
- (e) the time by which the project is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

The Government of Karnataka has informed as under:

- (a) Administrative approval to Upper Bhadra Project Stage-I has been accorded in August 2003. Further, in order to avoid submersion of land and construction of dam, modified lift scheme has been in principle approved in September 2008.
- (b) The allocation of water to Upper Bhadra Project under Scheme `A` is 21.50 Thousand Million Cubic Feet (TMC) and Scheme `B` is 19.00 TMC. Estimated cost of the project for Scheme `A` portion is Rs.5985 crore at 2006-07 price level.
- (c) No Sir, The Engineering Procurement Construction (EPC) tenders have been invited for preparation of detailed project report including execution of the scheme.
- (d) Does not arise.
- (e) Tentative year of completion of the project is 2012-13.